(iii) G.S.R. 54 (Hindi and English versions) published in Gazette of India dated the 10th January, 1970.

(iv) The All India Services (Provident Fund) First Amendment Rules, 1969 (Hindi and English versions) published in Notification No. G.S.R. 55 in Gazette of India dated the 10th January, 1970.

(v) The Indian Police Service (Fixation of cadre Strength) Second Amendment Regulations, 1969. published in Notification No. G.S.R. 160 in Gazette of India dated the 31st January, 1970.

(vi) The Fifth Amendment of 1969 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G.S.R. 161 in Gazette of India dated the 31st January, 1970. [*Placed in Library. See No. LT-2836/70*]

ANNUAL REPORT OF THE SALAR JUNG MUSEUM BOARD, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : On behalf of Shrimati Jahanara Jaipal Singh, I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad. for the year 1968-69 along with the Audited Accounts. [*Placed in Library. See No. LT-2837/70*]

(2) A copy of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 1969 (Hindi and English versions) published in Notification No. S. O. 5002 in Gazette of India dated the 20th December, 1969, under sub-section (4) of section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. [*Placed in Library. See No. LT-2838/70*]

DELHI MOTOR VEHICLES (THIRD AMENDMENT) RULES

SHRI IQBAL SINGH : I beg to lay on the Table a copy of the Delhi Motor Vehicles (Third Amendment) Rules, 1969 (Hindi and English versions) published in Notification No. F. 3 (40)/69-Tpt. in Delhi Gazette dated the 24th January, 1970. under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [*Placed in Library. See No. LT-2839/70*]

13.30 hrs.

PUBLIC ACCOUNTS COMMITTEE

EIGHTY FOURTH AND NINETY SIXTH REPORTS

श्री अटल बिहारी बाजपेयी (बलरामपुर): उपाध्यक्ष महोदय, मैं लोक लेखा समिति के निम्न लिखित प्रतिवेदन प्रस्तुत करता हूं—

(1) शिक्षा, वाणिज्य और निर्माण, आवास तथा पूर्ति मंत्रालयों के बारे में समिति के 39 वें प्रतिवेदन में की गई सिफारिशों पर सरकार द्वारा की गई कार्यवाही के सम्बन्ध में 84 वां प्रतिवेदन।

(2) वन विभाग, अन्दमान, सम्बन्धी लेखापरीक्षा प्रतिवेदन (वाणिज्यिक) 1968, पर समिति के 74 वें प्रतिवेदन में की गई सिफारिशों पर सरकार द्वारा की गई कार्यवाही के सम्बन्ध में 96 वां प्रतिवेदन।

श्री शिव चन्द्र झा (मधुबनी) : उपाध्यक्ष महोदय, मेरा प्वाइंट आफ आर्डर है।

पहला प्वाइंट आफ आर्डर यह है - मैं आपका ध्यान स्पीकर के डायरेक्शन्ज़ के नियम 125 की तरफ दिलाना चाहता हूं। इस में कहा गया है—

"The Lok Sabha Secretariat may circulate to members either at their

[शिवचन्द्र झा]

residence or through the Publications Counter, papers.."

इस का अर्थ है कि जो पेपर्ज यहां पर ले किये जायेंगे, उन को आपका सेक्रेटेरियट मेम्बर्ज को डिस्ट्रीब्यूट करेगा। ता० 4 मार्च को यहां पर प्रधान मंत्री जी ने दो पेपर्ज ले किये थे :

1. Review by Government on the working of the Uranium Corporation of India Limited Jaduguda, Bihar

2. Annual Report of the Uranium Corporation of India Limited.

इन पेपर्ज को सर्कुलेट नहीं किया गया। चूंकि मैं बिहार के मामलों में दिलचस्पी रखता हूं, इस लिये मैं जानना चाहता हूं कि इन को सर्कुलेट क्यों नहीं किया गया ?

दूसरा प्वाइंट आफ आर्डर यह है डा० वी० के० आर० वी० राव ने शैक्षिणिक अनुसंधान तथा प्रशिक्षण की राष्ट्रीय परिषद के वर्ष 1967-68 की आडिट रिपोर्ट पेश की हैं, जब कि यह 1970-71 वर्ष चल रहा है इसमें 3 साल की देर हुई है। डा० राव को कहना चाहिये कि 3 साल की देर क्यों हुई है। यदि उन के महकमे में इतनी देरी होगी तो हम उन के महकमे से क्या उम्मीद कर सकते हैं ?

MR. DEPUTY-SPEAKER : Firstly, it is not necessary to circulate the papers that have been laid on the Table. Members who are interested can get copies from the Library.

SHRI SHIVA CHANDRA JHA : It is not available there.

MR. DEPUTY-SPEAKER : If it is not available in the Library, we will look into it. Secondly, about the delay, that can be brought to the notice of Dr. V. K. R. V. Rao.

13.32 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 16th March, 1970, will consist of.—

(1) Further discussion on the General Budget for 1970-71.

(2) Submission to the vote of the House of Demands for Grants on Account (General) for 1970-71.

(3) Discussion on the Resolution seeking disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970 by Shri Beni Shanker Sharma and others and consideration and passing of the Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970.

(4) Discussion and voting on the Demands for Grants (Railways) for 1970-71.

श्री अटल बिहारी बाजपेयी (बलरामपुर) : उपाध्यक्ष जी, इस विवाद में कोई समय इस बात के लिये नहीं रखा गया है कि सदन जस्टिस जे० एल० कपूर द्वारा गांधी हत्या काण्ड की जो जांच की गई थी और जिसकी रिपोर्ट सरकार को पेश की जा चुकी है, लेकिन जो अभी तक प्रकाशित नहीं की गई है और न ही सदन के सामने रखी गई है, उसकी चर्चा के लिए कोई समय तय होना चाहिए लेकिन रिपोर्ट पर चर्चा हो इससे पहले जरूरी है कि वह रिपोर्ट सदन की टेबिल पर रखी जाये। पार्लमेंन्टरी अफेयर्स मिनिस्टर इस बात को बतायें कि वह रिपोर्ट अभी तक सदन के सामने क्यों नहीं रखी गई है, उसको दबा कर क्यों बैठे है ?

SHRI JYOTIRMOY BASU (Diamond Horbour) : We have had a lot of talk about General Cariappa. May I request you to convey the displeasure of the House to General Cariappa so that in future he will be more restrained ?